

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 437.**

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

POLLUTION IN DAMAN GANGA RIVER

437. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any action has been taken by Daman & Diu Union Territory Administration in consultation with State Government of Gujarat to submit a joint comprehensive proposal under National Conservation of River Plan to check pollution from Daman Ganga river to the Ministry of Environment and Forest, Government of India and if so, the details thereof; and

(b) whether this Union Territory Administration has approached the State Government of Gujarat in this regard and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Regarding preparation of National River Conservation plan for abatement of pollution in Damanganga River, it was decided in a joint meeting that Government of Gujarat and UT of Daman & Diu and Dadra & Nagar Haveli have to work out a joint project under National River Conservation Programme (NRCP) of Ministry of Environment, Forest & Climate Change. A comprehensive study has been carried out by National Environmental Engineering Research Institute, (NEERI) Nagpur for the abatement of pollution in Damanganga River. The NEERI has submitted a

draft final report to the UT Administration of Daman & Diu and is under examination in consultation with NEERI, Nagpur.

(b): The UT Administration of Daman & Diu will approach the Gujarat Government after submission of final report of NEERI for the abatement of pollution in the DamangangaRiver.
